

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No.768/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company		Sethia Agroteck Pvt.Ltd.& Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutaria, Advocate, Petitioner.
 2. N. Gopalwar, FCA, " }
 { *On behalf of Petitioner*
05/02/2018

O R D E R

Ld. Counsel for the petitioner is present.

Heard. Reserved for order subject to production of the order of the Hon'ble Calcutta High Court passed on 18/09/2017.

Sd

(Jinan K.R.)
Member (J)